



संदर्भ: CC/RC/ Tariff Regulations, 2019

दिनांक: 27/09/2022

सचिव,
सैंट्रल इलैक्ट्रिसिटी रेगुलेट्री कमीशन (सी.ई.आर.सी.),
तीसरा एवं चौथा तल, चन्द्रलोक भवन,
36, जनपथ, नई दिल्ली - 110001.

विषय - "Draft CERC (Terms and Conditions of Tariff) (Third Amendment) Regulations, 2022".

- Submission of comments/suggestions thereof.

महोदय,

This has reference to public notice no. L-1/236/2018/CERC dated 06.09.2022 vide which comments were sought on draft 3rd amendment to CERC (Terms and Conditions of Tariff) Regulations, 2019.

In this regard, please find enclosed POWERGRID's comments/suggestions on subject amendment for consideration of Hon'ble Commission.

Thanking you,

Yours faithfully


(V C Sekhar) 27/09/22

General Manager (Regulatory Cell)

Encl:

POWERGRID's comment on subject amendments

POWERGRID comments on Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (Third Amendment) Regulations, 2022

S.No	Description of Clause in Draft Regulation	Modification proposed	Remarks
1)	<p>Appendix-II</p> <p>.....</p> <p>(4) (iii) Shut down availed for shifting of Transmission Line for Project(s) of NHAI, Railways and Border Road Organisation. Member Secretary, RPC may restrict the deemed availability period to that considered reasonable by him for the work involved.</p> <p>Provided that such deemed availability shall be considered only for the period for which DICs are not affected by the shutdown of the such transmission Line.”</p>	<p>Appendix-II</p> <p>.....</p> <p>(4) (iii) Shut down availed for shifting of Transmission Line for <u>all national importance infrastructure projects of NHAI, Railways, Border Road Organisation, organizations/ departments of central/ state Govts. etc.</u> Member Secretary, RPC may restrict the deemed availability period to that considered reasonable by him for the work involved.</p> <p>Provided that such deemed availability shall be considered only for the period for which DICs are not affected by the shutdown of the such transmission Line.”</p>	<p>a) As per MoP letter 03.08.2022, it was mentioned that RPC Secretariat shall provide deemed availability certificate for the shutdown period availed by transmission licensees (both RTM and TCB) for shifting of their Inter State Transmission System (ISTS) lines for all national importance infrastructure projects of NHAI, Railways, BRO etc.</p> <p>Apart from projects of NHAI, Railways, BRO, diversion of ISTS lines are also being done for various other important infrastructural projects of departments/ organization of Centre/ State authorities like Bundelkhand Expressway & Purvanchal expressway by Uttar Pradesh Expressways Industrial Development Authority (UPEIDA), High Speed Rail projects by National High Speed Rail Corporation Limited (NHSRCL), etc. Therefore, it is proposed that instead of restricting proposed provision regrading deemed availability to specific organization, the same may be provided for all such important infrastructure projects.</p>
2)	<p>3.1 Provisos to sub-clause (ii) to Clause (5) under Appendix-II of the Principal Regulations shall be deleted.</p> <p>3.2 New sub-clause (iii) shall be added after sub-clause (ii) of Clause (5) under Appendix-II of the Principal Regulations as under:</p> <p>“(iii) The outage period which can be excluded for the purpose of sub-</p>	<p>“(iii) The outage period which can be excluded for the purpose of sub-clauses (i) and (ii) of this clause shall be declared as under:</p> <p>a) Maximum upto three months by Member Secretary, RPC. Provided that in case of any disagreement with the transmission licensee regarding reason for outage, same may be</p>	<p>The restoration period of transmission line mainly depends on following:</p> <ul style="list-style-type: none"> a) Tower Location- Plain, Hilly, River b) Accessibility to site c) Extent of damage- Foundation damage, Structural damage, etc d) Others like hill sinking, inundation of area due to flash flood, river, etc

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	<p>clauses (i) and (ii) of this clause shall be declared as under:</p> <p>a) Maximum upto one month by Member Secretary, RPC</p> <p>b) Beyond one month and upto three months after decision at RPC</p> <p>c) Beyond three months by the Commission for which the transmission licensee shall approach the Commission along with reasons, steps taken to mitigate the outage and restoration timeline.”</p>	<p>referred to CEA, Chairperson within 30 days.</p> <p>b) Beyond three months and upto five months after decision at RPC</p> <p>c) Beyond five months by the Commission for which the transmission licensee shall approach the Commission along with reasons, steps taken to mitigate the outage and restoration timeline.”</p>	<p>In recent past, it has been observed that restoration of transmission lines takes more than a month in many cases depending upon actual site conditions and despite best efforts by transmission licensee. Details of such incidents are enclosed. Restoration of Transformer/ Reactors after failure may also take 2-3 months.</p> <p>Further as per CERC SOP Regulation, the limit for restoration time for various type of failures in transmission elements are as below:</p> <table border="1" data-bbox="1279 676 1951 868"> <tr> <td>Tower after collapse - Plain Terrain</td> <td>30</td> </tr> <tr> <td>Tower after collapse - River Bed</td> <td>50</td> </tr> <tr> <td>Tower after collapse - Hilly Terrain</td> <td>50</td> </tr> <tr> <td>Restoration of the failed ICT</td> <td>120</td> </tr> <tr> <td>Restoration of the failed reactor</td> <td>120</td> </tr> </table> <p>Certification of transmission availability for such cases is presently being done by Member Secretary, RPC as a routine process. In case of outages as referred at clause 5 (i) & (ii) of Appendix-II to Principal Regulation, the certification is done by Member Secretary, RPC in line with due process and prudence check. If required, the Regulation provides for consultation with experts/ transmission licensees or CEA as the case may be.</p> <p>Further, in case any of the stake holders including beneficiaries/ licensees have any concerns with regard to certified availability, they can approach appropriate forums like RPC, CERC at any time for resolution of their concerns.</p>	Tower after collapse - Plain Terrain	30	Tower after collapse - River Bed	50	Tower after collapse - Hilly Terrain	50	Restoration of the failed ICT	120	Restoration of the failed reactor	120
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			Therefore, it is proposed that certification of availability in such cases may be done by Member Secretary, RPC for a period of outage upto 03 months. Further the existing provision of principal Regulation for referring the case to Chairperson, CEA in case of disagreement with transmission licensee regarding reason for outage may be continued for the outages up to three months for proper resolution of case.

Details of incidents of Tower Failures

Sl. No.	Name of line	Date of failure	Loc No. With Description of damage	Restoration Date	No of days taken for Restoration	Tower Failure Reason
1	765 kV SC Agra Gwalior	20/08/22	247(D+25), Stub damaged	Yet to be restored	More than 30 days	Flash Flood
2	132kV Jiribam-Haflong	15/05/22	Tower No 127,138 collapsed 134 due to sinking of foundation	Yet to be restored	Restoration under progress.	Land slide
3	765kV Wardha-Aurangabad D/C(1 & 2).	27/05/21	321-Complete collapse, 318,319,320- cross arm damaged , 322 earth wire peak damaged	21/06/21	25	Localised cyclonic storm
4	400kV Dulhasti-Kishenpur D/C	10/09/20	261- Complete damage, 262- One cross arm damaged	Line charged on ERS 04/11/2020 Permanent Restoration on 28.03.2022	55	Land Slide

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Sl. No.	Name of line	Date of failure	Loc No. With Description of damage	Restoration Date	No of days taken for Restoration	Tower Failure Reason
5	220kV Anta-RAPP C	03/07/20	213 partially collapsed	31/07/20	28	Localised cyclonic storm
6	765 kV Ranchi-Dharamjaigarh	21/04/20	92 complete collapsed, 91 -Partially Damaged, 90 -Peak damage	11/05/20	20	Localised cyclonic storm
7	400 kV Patna-Kishenganj	06/08/19	409(DD+25) pile foundation collapsed in Koshi section	Charged on ERS 22.01.2020 Permanent restoration on 21.03.2021	More than 5 Months for Temporary Restoration and more than 1 year for permanent restoration	Change of river course
8	400 kV Patna-Kishenganj	12/07/19	569(129A/0) Pile foundation collapsed in Ganga section	Charged on ERS 22.01.2020 Permanent restoration on 21.03.2021	More than 6 Month for Temporary Restoration and more than 1 year for permanent restoration	Change of river course
9	400 kV Narendra Davengere	06/06/19	361,362,363,365 & 365 location Towers collapsed	Charged on ERS 19.06.2019 Permanent restoration on 06.07.2019	13 days for Temporary restoration and 30 days for permanent restoration	Localised cyclonic storm
10	400 kV Gooty Nellore D/C	27/05/19	Location 547, 548, 549, 550, 551 & 552 Towers complete damaged 546 Cross arm damaged	06/28/19	32	Localised cyclonic storm

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Sl. No.	Name of line	Date of failure	Loc No. With Description of damage	Restoration Date	No of days taken for Restoration	Tower Failure Reason
11	400 kV Narendra Davengere	28/04/19	237,238,239,240,241,242,243,244,245 & 246 location towers collapsed	29/05/19	31	Localised cyclonic storm
12	765kV AGRA-JHATIKRA	11/04/18	Tower damage at loc no-173 to 177	05/06/18	55	Localised cyclonic storm
13	400kV AGRA(UP)-FATEHABD(UP)-II	11/04/18	Tower No 36B , 36C, 36D, 37 are damaged.	28/04/18	17	Localised cyclonic storm
14	400kV AGRA-AGRA(UP)-II	11/04/18	Tower No 36B, 36C, 36D ,37 are damaged.	28/04/18	17	Localised cyclonic storm
15	400kV AGRA-SIKAR-II	11/04/18	Earth wire broken b/w 5-spans during cyclonic wind storm	13/04/18	2	Localised cyclonic storm
16	800kV HVDC AGRA-APD POLE-III	02/05/18	3 Nos. Tower(4328,4347,4428) damaged.	25/06/18	55	Localised cyclonic storm
17	800kV HVDC AGRA-APD POLE-IV	02/05/18	3 Nos. Tower(4328,4347,4428) damaged.	07/06/18	36	Localised cyclonic storm
18	800kV HVDC AGRA-BNC POLE-I	02/05/18	3 Nos. Tower(4328,4347,4428) damaged.	25/06/18	54	Localised cyclonic storm

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Sl. No.	Name of line	Date of failure	Loc No. With Description of damage	Restoration Date	No of days taken for Restoration	Tower Failure Reason
19	800kV HVDC AGRA-BNC POLE-II	02/05/18	3 Nos. Tower(4328,4347,4428) damaged.	18/05/18	17	Localised cyclonic storm
20	765kV AGRA-FATEHPUR-I	13/05/18	1Nos tower bend (tower No. 568).	30/05/18	18	Localised cyclonic storm
21	765kV VARANASI-KANPUR (GIS)-I	03/05/18	Tower No.810,814 and 815 collapsed due to heavy storm.	03/06/18	31	Localised cyclonic storm
22	765kV VARANASI-KANPUR (GIS)-II	03/05/18	Tower No.810,814 and 815 collapsed due to heavy storm.	03/06/18	31	Localised cyclonic storm
23	400kV HISAR-KAITHAL-I	09/06/18	Tower loc- 55 to 63 (total 09 Nos.) collapsed.	01/07/18	22	Localised cyclonic storm
24	400kV HISSAR-KAITHAL-II	09/06/18	Tower loc- 55 to 63 (total 09 Nos.) collapsed.	01/07/18	22	Localised cyclonic storm
25	765kV AGRA-JHATIKRA	11/04/18	Tower damage at loc no- 173 to 177	05/06/18	55	Localised cyclonic storm.

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